

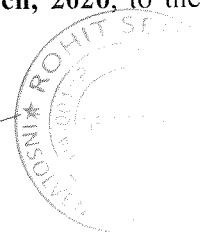
SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
HBN DAIRIES AND ALLIED LIMITED

1.	Name of Corporate Debtor	HBN Dairies and Allied Limited
2.	Date of Incorporation of Corporate Debtor	29/12/1998
3.	Authority under which Corporate Debtor is Incorporated/Registered	RoC-Delhi
4.	Corporate Identity Number of Corporate Debtor	U15203DL1998PLC097690
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Registered Office: 303, Vardhman Chamber, IIIrd Floor, Sonia Complex, Vikas Puri New Delhi West Delhi -110018 Administrative office: HBN Office, 5th Floor, D Mall, Plot-D, District Centre, Paschim Vihar New Delhi 110087
6.	Date of closure of Insolvency Resolution Process	30/01/2020
7.	Liquidation commencement date of Corporate Debtor	31/01/2020 (order communicated to the Liquidator on 05.02.2020 vide 'Official Copy of the Order.')
8.	Name and Registration Number of Insolvency Professional Acting As Liquidator	Mr. Rohit Sehgal IBBI Reg. No:- IBBI/IPA-001/IP-P03528/2017-2018/10953
9.	Address And e-mail of the liquidator, as registered With Board	Address: A-604, Sujjan Vihar, Sector-43, Gurgaon, Haryana , 122002 Email Id: iamrs101@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	Address: AAA Insolvency Professionals LLP E-10A, Kailash Colony, Greater Kailash-1, New Delhi 110048 Email Id: hbn.dairies@aaainsolvency.com The Creditors in a Class should register and upload the signed Form D on www.nclt4cis.com
11.	Last date for submission of Claims	06/03/2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Principal Bench, New Delhi has ordered the commencement of liquidation of HBN Dairies and Allied Limited on **31st January, 2019 (order communication of order to the Liquidator 5th February , 2020 via website of Hon'ble NCLT)**, under Section 33 of the Insolvency & Bankruptcy Code, 2016

The Stakeholders of **HBN Dairies and Allied Limited** are hereby called upon to submit a proof of their claims or update their claims submitted during CIRP, on or before **6th March, 2020**, to the Liquidator at the address mentioned against item 10.

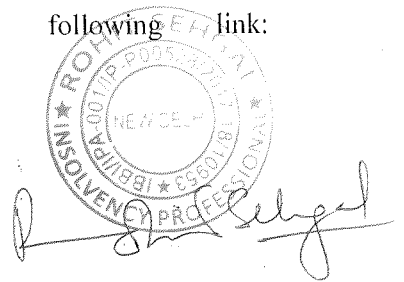
Rohit Sehgal



The Financial Creditors shall submit their proof of claims by electronic means only. The Creditors in a Class should register and upload their Form D on the website www.nclt4cis.com. All other Stakeholders may submit the proof of claims in person, by post or by electronic means.

The prescribed forms may be downloaded from the following link:
<http://ibbi.gov.in/downloadform.html>.

Submission of false or misleading proofs of claim shall attract penalties.



Rohit Sehgal
Liquidator

Date: 6th February, 2020
Place: New Delhi

In the Matter of HBN Dairies and Allied Limited
Reg No. IBBI/PA-001/IP- P00528/2017-2018/10953